

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 378(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.11.2017**

**NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Shri Vinod Kumar  
Sharma & Ors.**


**SECTION OF THE COMPANIES ACT: 241-242**

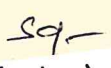
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Counsel for the Petitioner.		
	For the Respondent:	Mr. Saurabh Kalia with Mr. Palash Agrawal, Advocates for R-1&2.		

**ORDER**

Ld. Counsel for the Petitioner submits that he shall be filing the amended Memo of Parties during the course of the day.

To come up for further consideration on 10<sup>th</sup> November, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)